

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 762 of 2022	Sumat Kumar Gupta, Resolution Professional, M/S Vallabh Textiles Company Ltd. Vs. M/S Vardhman Industries Ltd. Through Mr. Rajiv Negandhi	Surekha Thukral	

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 587 of 2022	Rohit Jasoria Prop. RJ Brothers & Partner RJ Logistics Service LLP Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.  <b>With</b>	Dhiraj Kumar	Sowmya Saikumar-R1 Abhishek Anand Sahil Bhatia
3.	Comp. App. (AT) (Ins) No. 588 of 2022	Rahul Jasoria Proprietor Y.K. Logistics, Y.K. International Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.	Dhiraj Kumar	Sowmya Saikumar-R1 Abhishek Anand Sahil Bhatia
4.	Comp. App. (AT) (Ins) No. 619 of 2022	Zoom Communications Pvt. Ltd. Vs. Par Excellence Real Estate Pvt. Ltd.	Nikhil Singhvi	
5.	Comp. App. (AT) (Ins) No. 790 of 2022	Rajendra B. Mehta & Ors. Vs. Vijendra Kumar Jain & Anr.	Rakesh Patiyal	
6.	Comp. App. (AT) (Ins) No. 854 & 855 of 2022	K. H. Khan & Anr. Vs. Adel Landmarks Ltd.	Rajesh Kumar	

7.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	
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**For Further Hearing**

8.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
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**02:00 PM**

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
10.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.  <b>With</b>	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
11.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

**After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan- R1
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**Note: Cases shall be heard only in physical mode w.e.f. 1<sup>st</sup> August, 2022.**

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**